

positive case could be established against him.

(c) No. Sir.

(d) As required under the Rules, all the officers submit their annual property returns.

Tourist Attraction Involving Natural Rock Formation

5891. SHRI B. V. NAIK. Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state.

(a) whether India has any tourist attractions involving natural rock formation other than 'Yan' in North Kanara, Karnataka; and

(b) if so, what are they?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA PAL SINGH) (a) and (b) In so far as the international tourists are concerned the major tourist attractions are our archaeological and historical monuments. The Department of Tourism, therefore, has been concentrating its efforts on the development of facilities at selected archaeological centres.

In view of this and due to constraint on resources the Department of Tourism has not as yet made any survey of the natural rock formations in the country which have the possibility of being developed as a tourist attraction

मध्य प्रदेश में पर्यटक केन्द्रों पर खर्च का गई वनराशि

5892. श्री मंगेशकरजी दीक्षित : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि

(क) गत वर्ष कुल कितने पर्यटकों ने मध्य प्रदेश की यात्रा की ;

(ख) वे कितने स्थानों को देखने गए ;

(ग) क्या इन पर्यटकों से अधिक धन ने से कुछ राशि को इन स्थानों पर खर्च किया है ; और

(घ) यदि हां, तो तत्सम्बन्धी संक्षिप्त खोरा क्या है ?

पर्यटन और नागर विमानन मंत्रालय में राज्य मंत्री (श्री सुरेन्द्र पाल सिंह) : (क) और (ख) : पर्यटन विभाग द्वारा विदेशी पर्यटकों के आगमन का रिकार्ड प्रकृत भारतीय साक्षार पर रखा जाता है न कि राज्यवार है पर। अन्तर्राष्ट्रीय पर्यटकों के आगमन के बारे में आकड़ों का सफल पर्यटन विभाग द्वारा नहीं किया जाता है।

वर्ष 1974 के दौरान 423,161 अन्तर्राष्ट्रीय पर्यटक भारत आए थे। 1972-73 के दौरान किये गये सर्वेक्षण के अनुसार सर्वेक्षण की अवधि में भारत आने वाले कुछ अन्तर्राष्ट्रीय पर्यटकों में से 7.2 प्रतिशत पर्यटकों ने खजुराहो की तथा 1.2 प्रतिशत पर्यटकों ने जोधपूर, ज्वालियर की यात्रा की।

(ग) और (घ) केन्द्र सरकार के नियंत्रणाधीन स्मारकों में प्राप्त होने वाली प्रवेश-शुल्क को छोड़ कर केन्द्र सरकार पर्यटन स्थलों की यात्रा करने वाले पर्यटकों से कोई प्रत्यक्ष राजस्व प्राप्त नहीं करती है।

Employees working in Income-tax Department, Delhi

5893. DR. RANEN SEN Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 5707 on the 5th April, 1974 regarding employees working in Income-tax Department, Delhi and state.

(a) whether the permanent posts lying vacant as on 31st March, 1973 in the various cadres have since been filled up; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): (a) and (b). As on 31st March, 1973, 800 permanent posts were lying vacant in various non-gazetted cadres in Delhi charge. Out of these, 711 posts have already been filled up by confirming the persons concerned. The confirmations against the remaining posts will be made as soon as verification of character and antecedents, passing of typing test and vigilance clearance etc. of the persons concerned have been completed.

Advance made by Nationalised Banks in Priority Sector

5894. **SHRI M. S. PURTY:** Will the Minister of FINANCE be pleased to state:

(a) the amounts advanced by nationalised banks in priority sector so far during the year 1974-75; and

(b) the amounts advanced in 1973-74 in that sector and overdues pending recovery at present?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) and (b). Outstanding advances of public sector banks, including the 14 nationalised banks, to the priority sectors comprising Agriculture (direct and indirect finance), small scale industries, road and water transport operations, retail trade and small business, professional and self-employed persons and education, amounted to Rs. 1292.4 crores as at the end of June, 1973 and to Rs. 1688.3 crores as at the end of June, 1974.

The present system of data flow provides for information on the recovery position on direct finance to agriculture only. The latest available figures, which relate to June, 1973 are as under:

Recovery position of agricultural Advances (Direct Finance) by public sector Banks as at the end of June 1973.

(Amt. in Rs. crores)

1. Balance outstanding	298.29
2. Demand	146.47
3. Recovery	70.24
4. Percentage fo (3) to (2)	47.96

Data are provisional.

Strike by Supervisory Staff of State Bank of India

5895. **SARDAR SWARAN SINGH SOKHI:** Will the Minister of FINANCE be pleased to state:

(a) whether 22,000 Supervising Staff of the State Bank of India launched Token Strike on 5th April, 1975 and held demonstrations on several other dates before 5th April, 1975; and

(b) if so, the reasons therefor and what immediate steps Government propose to take against these strikers and demonstrators?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) and (b). State Bank of India has reported that the supervising staff of the bank have been holding demonstrations at the large and medium offices of the bank from 20th March 1975 and also observed a token strike on the 4th April, 1975 to press their demand for increased rate of dearness allowance.

State Bank of India has advised its offices to deal with the strike and demonstrations in accordance with the standing instructions. According to State Bank those who were absent from duty on the 4th April, 1975 are, *inter alia* liable for deduction of one-day's emoluments.